

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI-15-2020

Kalpana Bhonsle

...Applicant

v/s.

State of Goa and Anr.

...Respondents

Shri Ryan Menezes, Advocate for the applicant.

Coram:- NUTAN D. SARDESSAI, J.

Date :- 7th July,2020

P.C.:

Heard Shri Ryan Menezes, learned Advocate for the applicant.

2. Issue notice to the respondents, returnable on 03/08/2020.

NUTAN D. SARDESSAI,J.

mv